

**DIVISION BENCH**

**O-138**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1065(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company		BURNPUR CEMENT LTD.	
Under Section		Sub-Section (1) of Section 66.	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

For the Petitioner

Mr. Kartikeya Goel, Advocate

For the respondent

Mr. Shakeel Akhter, Advocate

**ORDER**

Mr. Kartikeya Goel, Ld. Counsel for the Petitioner present. Mr. Shakeel Akhter for the respondent present.

At the request of Ld. Counsel appearing for the Petitioner, list the matter on 07.09.2021.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**